



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.04.2026

### NOTICE

Please take notice that the following matters listed in the Court – III on 10.04.2026 will not be taken up. The next dates of hearing will be notified later.

| S. No. | Case No.  | Name of the parties  | Counsel for Appellants     | Counsel for Respondents   |
|--------|---|--|----------------------------|---|
| 1.     | Comp. App. (AT)<br>(Ins) No. 325 of<br>2025<br><br><b>Part Heard</b>  | Dinesh Keshawrao Atkare & Anr.<br>Vs.<br>Palak Swapnil Desai,<br>Erstwhile RP of Santoshi Barrier<br>Film India Pvt. Ltd. & Anr.                                   | G. Aniruth<br>Purusothaman | Kunal Kannungo<br>Manish Jha- for Liq.  |
| 2.     | Comp. App. (AT)<br>(Ins) No. 553 of<br>2025 & I. A. No.<br>2408 of 2025<br><br><b>Part Heard</b>                    | Anuj Rana,<br>Majority Shareholder & Director<br>of Neelkantham Systems Pvt. Ltd.<br>Vs.<br>Virendera Prakash Gupta,<br>Proprietor of Virendera Textiles &<br>Anr. | Raj Kamal Singh            | Sadhana Devrani.<br>Alok Kumar Kuchhal  |
| 3.     | Comp. App. (AT)<br>(Ins) No. 1557 of<br>2023 & I.A. No.<br>5562 of 2023<br><br><b>(With Defects)<br/>Part Heard</b> | Kanwar Raj Bhagat<br>Vs.<br>Gujarat Hydrocarbons and Power<br>SEZ Ltd. & Ors.<br><br><b>With</b>   | Ajay Gaggar                | Abhimanyu Bhandari<br>Arav Pandit-R2<br>Raheel Patel<br>Akshay Sharma<br>Harsh Saxena |

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|-----------|---|--|-------------|---|
| <b>4.</b> | Comp. App. (AT)<br>(Ins) No. 1684 of<br>2023<br><br><b>Part Heard</b> | Assam Company India Ltd.<br>Vs.<br>Gujarat Hydrocarbons and Power<br>SEZ Ltd. & Ors. | Ajay Gaggar | Tirth Nayak<br>Rahil Patel<br>Harsh Saxena<br>Abhimanyu Bhandari<br>Arav Pandit |
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By order of Hon'ble Chairperson  
-Sd/-  
Registrar